

**Policy Wording : No Claim Bonus Protection by One Slab down**

**Scope of Cover:**

Subject otherwise to the terms, exceptions, conditions and limitations of this Policy, in consideration of payment of an additional premium by the Insured, it is hereby agreed and understood that notwithstanding any terms contrary under the Policy, the Company would assign No Claim percentage which is one slab lower than the No Claim percentage mentioned in the Policy even if there are up to two claims made during the Policy Period. No Claim Bonus slabs are as mentioned below

NCB in the policy	Claim reported (Upto 2 claims)	NCB on renewal
0%	No	20%
0%	Yes	0%
20%	No	25%
20%	Yes	0%
25%	No	35%
25%	Yes	20%
35%	No	45%
35%	Yes	25%
45%	No	50%
45%	Yes	35%
50%	No	50%
50%	Yes	45%

This Add-on is associated with the main product Smart Drive Private Car Bundled Cover Insurance (1 Year OD and 3 Years TP).

**Special Conditions applicable to this benefit :**

1. Such claim is admitted by the Company under Section I of the Policy.
2. Subject to No Claim Bonus confirmation from the previous Insurer in case of Declarations by Insured.
3. The No Claim Bonus will get reduced to NIL in case of more than two claims reported during the Policy Period

**1 Policy Wording – Smart Drive Private Car Bundled Cover Insurance (1 Year OD and 3 Years TP) – Add-on : No Claim Bonus Protection by One Slab down**

**UIN of Product : IRDAN139RP0039V01201819**

**UIN of Add-on :**

**CIN : U66030KA2007PLC043362**

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IRDAI Reg No: 139.



4. Mid-term inclusion or removal of this cover shall not be allowed and the condition for refund of this Add-on Premium in case of cancellation shall be same as Policy.
5. General exclusions as applicable under section I of the Policy are also applicable to this Add-on Cover.
6. This Add-on shall not be applicable in the event of Total Loss/ Constructive Total Loss/Total Theft of the Insured Vehicle under the Policy.